

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

O.A. No. 2127/92.

New Delhi, this the 22nd day of Sept., 1994

Hon'ble Mr Justice S.K.Dhaon, Actg. Chairman  
Hon'ble Mr B.N.Dhoudiyal, Member(A)

Shri Udaiveer Singh 2.Om Parakash 3.Jaipal  
4.Mahesh 5.Ram Bhajan 6.Rajesh Pal

All Substitute Loco Cleaner under Locoforeman  
Northern Railway, Lakshar.

.... Applicants.  
(through B.S.Mainee, Advocate).

versus

Union of India: Through

1. The General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. The Divisional Railway Manager,  
Northern Railway,  
Moradabad.

3. The Assistant Mechanical Engineer,  
Northern Railway,  
Moradabad.

... . . . . Respondents.

(through Mr K.K.Patel, Advocate).

ORDER(ORAL)

JUSTICE S.K.DHAON, ACTING CHAIRMAN

For orders, see order of date passed  
in O.A. No. 2678 of 1991 (Munish Kumar Sharma and  
others vs. Union of India and others).

( B.N.Dhoudiyal )  
Member(A)

( S.K.Dhaon )  
Acting Chairman.

22nd Sept., 1994  
(SDS)